

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NCC FINANCE LIMITED

1.	NAME OF CORPORATE PERSON	NCC FINANCE LIMITED
2.	Date Of Incorporation of Corporate Person	20/06/1994
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	RoC-Hyderabad
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	L65993TG1994PLC017737
5.	Address Of The Registered Office And Principal Office (If Any) of Corporate Person	NCC HOUSE MADHAPUR HYDERABAD Hyderabad TG 500081
6.	Liquidation Commencement Date of Corporate Person	27.09.2019
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Sridhar Venkatraya Sundararaja Regn.No. IBBI/IPA-002/IP-N00146/2017-18/10382, Regus, 1st Floor, Phoenix Tech Tower, Plot No. 14/46, Survey No.1(part), IDA-Uppal Village and Mandal, Uppal Notified Industrial Area Service Society, Hyderabad, ,Telangana, 500039 040-67934204, sridharema@gmail.com
8.	Last Date For Submission Of Claims	26.10.2019

Notice is hereby given that the NCC FINANCE LIMITED has commenced voluntary liquidation on **27.09.2019**.

The stakeholders of NCC FINANCE LIMITED are hereby called upon to submit a proof of their claims, on or before 26.10.2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

V. S. Sridhar

Name and Signature of the Liquidator:
Date and Place: 30.09.2019

Sridhar Venkatraya Sundararaja